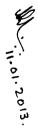
PROFORMA FOR DECLARATION OF ASSETS (As On 31.03.2012)

Name of Officer (In Full): ANAND KUMAR SINGHAL

Date of Birth : 27th MAY, 1962

Present post held MEMBER SECRETARY, C.G. STATE LEGAL SERVICES AUTHORITY, BILASPUR

		Immovable Property		
Name of District, Sub-Division, Taluka and Village in which property is situated	Name and de	Name and details of Property	If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other	PurT		
	Banam 63	•		
	2	3	4	5
1. Village :- NAILA	(1) Pakka House	(3) Agriculture Land	In the joint name of	By inheritance on
Taluk :- JANJGIR	Double Story	$5.00 \mathrm{Acre} \longrightarrow$	Anand Kumar Singhal	11.07.1996 after death of
District :- JANJGIR-CHAMPA	2100 Sq. feet	(4) Ahadi Land	& his mother smt. Pushpa	Late Shri Premsukhdas.
State :- CHHATTISGARH	(2) Tin Shed	$40,000 \text{ Sq. feet} \rightarrow$	devi w/o Late shri	
	Building 2800 Sq. feet		Premsuknaas.	
		(5) 4.34 Acre Land with Talab in which 1 / 16 shale →	In the joint name of other coparceners	
2. Village :- MANGALA	One Pakka house		Property in Own name ie.	Property purchased on
District: BILASPUR State - CHHATTISGARH		-	Anand Kumar Singhal	18-05-2009 by Home Lone through H.D.F.C. Finance
Same - Charanti Sommi				EMI.Rs. 21614/- Per
				month for 15 years.
	Movable I	Movable Property (Valued Above 25,000 / - of Rs.)	5,000/- of Rs.)	
Name of Articles				
Motor Car – Zen Estilo-VXI (E3) Model January 2008, Registration No. C.G.10 /F 4711	3) Model January 20	008, Registration No.	C.G.10 /F 4711	



Jewellery (Lump Sum)

- Jewellery (Worth Rs.)

 1- Golden Chain & Ring Total weight-28 gm., Silver articles 300 gm. Total worth Rs. 1,00,000/- approx.
- 2-Golden Jewellery Total weight- 385 gm., Silver articles 1250 gm. Total worth Rs. 12,00,000/- approx. Jointure (Stridhan) of wife Smt. Rajani Singhal, holding Since 1983.

NIL
1
Main Branch Janjgir
Collectorate Branch Bilaspur
Main Branch Janjgir
i
1
City
Sum assured Rs. 50,000/- of which annual premium Rs. 4089 / Sum assured Rs. 2.00,000/- of which annual premium Rs. 9050/
Sum assured Rs.1.00,000/- of which annual prem
Life Insurance Policy & Others
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i
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Note: The expected declaration of assets is subject to Provisions of C.G. Civil Services (Conduct) Rules 1965. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

